

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IDBI Consortium & Sulzer India Pvt Ltd
Vs
Nagarjuna Oil Corporation Ltd

MAIN PETITION NUMBER : TCP/10/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2236(CHE)2023; IA/746(CHE)/2022

ORDER

IA(IBC)/2236(CHE)2023

Present: Ld. Counsel Shri. P B Sharma for the Applicant.

Ld. Counsel Shri. J Manivannan for the Respondent.

IA/746(CHE)/2022

Present: Ld. Counsel Shri. J Manivannan for the Applicant.

Ld. Counsel Shri. S Satish for the Respondent / Liquidator, who
is also present in person.

Arguments on the application partly heard.

List both the applications for further hearing on **09.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)